GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:6890 ANSWERED ON:09.05.2003 AGREEMENT WITH BOSNIA IQBAL AHMED SARADGI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India and Bosnia have agreed to sign various trade pacts;
- (b) if so, whether a number of delegations from Bosnia visited India during the month of March, 2003;
- (c) if so, the main agreements that have been signed between the two countries; and
- (d) the extent to which it will improve the trade relations between the two countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

- (a) Yes, Sir. The Government of India has signed an Agreement on April, 2002, on Trade and Economic Cooperation with Bosnia and Herzegovina for promotion of trade and economic cooperation between two countries. The Government is also studying the possibilities for signing other agreements like Double Taxation Avoidance Agreement, Bilateral Promotion and Protection Agreement, etc. with the Government of Bosnia and Herzegovina.
- (b) During the month of March, 2003, no delegation visited India from Bosnia and Herzegovina.
- (c) Question does not arise.
- (d) Once the agreements are finalized and signed, there will be good potential to improve the trade between the two countries.